

(b) whether the growth of the organisation has not suffered due to ad-hocism in the appointment of its Chairman and the long spell during which it had no full time Chairman; and

(c) the reasons for not appointing full time Chairman for State Trading Corporation for long periods?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Yes, Sir.

(b) During the period of 10 years from 1975-76 to 1984-85 the total turnover has gone up from 981.00 crores to Rs. 2865.53 crores, and profit before tax from Rs. 14.5 crores to Rs. 61.13 crores.

(c) Action has already been initiated to select a full time Chairman for STC.

Census of Cardamom Holdings in Kerala

8558. **SHRI K. MOHANDAS :** Will the Minister of COMMERCE be pleased to state :

(a) whether there is any programme for conducting a census of cardamom holdings in Kerala;

(b) if so, the details thereof, and

(c) the special assistance being given to small holdings with a view to maximising production?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) and (b). No, Sir. However, the Cardamom Board as requested the State Govts. of Kerala, Karnataka and Tamil Nadu to conduct a Quick statistical survey to ascertain the area under cardamom.

(c) The Cardamom Board is implementing a number of schemes to assist the small growers, like Cardamom Replanting Subsidy Scheme, Extension Advisory Scheme Certified Nurseries and Scheme for subsidised supply of Copper Sulphate, Plan Protection Equipment, Irrigation pump set and Bee Hives.

Losses in Five Star Hotels in Public and Private Sector

8559. **SHRI MOHANBHAI PATEL :** Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the number and names of the five star hotels that are functioning in public sector and in private sector;

(b) whether it is a fact that several five star hotels run by Government agency are running in losses;

(c) if so, the names of such hotels and the annual loss incurred by these hotels;

(d) the reasons therefor when the hotels run by private sector are earning profit; and

(e) the Government's proposal to construct Janata hotels instead of big hotels during the Seventh Five Year Plan period for the benefit of middle class people who cannot afford big hotels?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) 55 Five Star hotels are functioning in the private and the public sectors. The names are given in Statement I below.

(b) Yes, Sir. Two of the classified 5 star hotels in public sector are running in loss.

(c) The names of the hotels and details about the losses incurred by them are given in statement II below.

(d) The losses have been mainly due to low occupancy and heavy expenditure on repairs, maintenance and depreciation.

(e) India Tourism Development Corporation has no specific plan provision for construction of Janata hotels during the 7th Five Year Plan. It is, however, operating an economy hotel (Ashok Yatri Niwas, New Delhi) for catering to the needs of low budget tourists.

Hotel Corporation of India likewise has no proposal for constructing Janata hotels or 5-star hotels during the 7th Five Year Plan. The Department of Tourism, however, has made a provision of Rs. 600/- lakhs during the 7th Five Year Plan for financial assistance for construction of Yatri Niwases in all the States. This would provide budget accommodation to low income groups of tourists. Funds have already been released for construction of Yatri Niwases in Goa, Port-Blair, Kurukshetra, Dakor, Satpada, Kanchipuram and Delhi. Cases for Yatri Niwases at other places are being processed.

Statement I

PRIVATE SECTOR

1. Hotel Oberoi
New Delhi
2. Hotel Maurya Sheraton
New Delhi
3. Hotel Taj Mahal
New Delhi
4. Hotel Taj Palace
New Delhi
5. Hotel Sidhartha Continental
New Delhi
6. Hotel Hyatt Regency
New Delhi
7. Hotel Claridges
New Delhi
8. Hotel Imperial
New Delhi
9. Hotel Sidhartha
New Delhi
10. Hotel Oberoi Towers, Bombay
11. Taj Inter-Continental
Bombay
12. Hotel Taj Mahal
Bombay
13. Hotel President
Bombay
14. Hotel Holiday Inn
Bombay
15. Hotel Palm Grove
Bombay
16. Hotel Searock
Bombay
17. Hotel Sun-n-Sand
Bombay
18. Hotel Hindustan International,
Calcutta
19. Hotel Oberoi Grand
Calcutta
20. Hotel Park
Calcutta
21. Hotel Rambagh Palace
Jaipur
22. Hotel Clarks Amer
Jaipur
23. Hotel Welcomgroup Mansingh
Jaipur
24. Hotel Shivniwas Palace
Udaipur
25. Hotel Mughal Sheraton
Agra
26. Hotel Clarks Shiraz
Agra
27. Hotel Fariyas Holiday Resort
Lonavla
28. Hotel Chandela
Khajuraho
29. Hotel Jas Oberoi
Khajuraho
30. Hotel Fort Aguada Beach Resort
Goa
31. Hotel Cidade-de-Goa
32. Hotel Oberoi, Dabolim
Goa
33. Hotel Taj Coromandal
Madras
34. Hotel Chola Sheraton
Madras
35. Hotel Broadway
Srinagar
36. Hotel Oberoi Palace
Srinagar
37. Hotel Clarks Avadh
Lucknow

38. Hotel Taj Ganges
Varanasi
39. Hotel Clarks Varanasi
Varanasi
40. Hotel Blue Diamond
Pune
41. Hotel Rama International
Aurangabad
42. Hotel Ajanta Ambassador
Aurangabad
43. Hotel Sun-n-See Park
Visakhapatnam
44. Hotel Banjara
Hyderabad
45. Hotel Windsor Manor
Bangalore
46. Hotel Maurya
Patna
47. Hotel Konark
Bhubaneswar
- PUBLIC SECTOR**
INDIA TOURISM DEVELOPMENT
CORPORATION
48. Hotel Ashok
New Delhi
49. Hotel Qutab
New Delhi
50. Hotel Ashok
Bangalore
51. Hotel Lalitha Mahal
Mysore
52. Hotel Kovalam Ashok
Trivendram
53. Hotel Air-Port Ashok
Calcutta
- HOTEL CORPORATION OF INDIA**
54. Hotel Centaur
Bombay
55. Hotel Centaur
Delhi Airport

Statement II

S.No.	Name of the Hotel	Losses in 1984-85 Figures in lacs of Rs.
(i)	Hotel Ashok Bangalore (I T D C)	59.84
(ii)	Centaur Hotel Delhi Air-Port (H C I)	278.10

Cheating of the public by traders in weights and measures of Kerosene Oil in Delhi

8560. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether attention of his Ministry has been drawn to the weekly serial 'Rajni' telecast on 6 April, 1986 on the cheating of the public by the traders in weights and measures, and

(c) if so, whether it is a general practice with the kerosene oil dealers in Delhi to raise large quantity of forms while measuring oil to the card holders thereby giving less oil in weight and selling the so saved oil in black market ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) Delhi Administration has reported that such cases of general practice have not come to their notice. But cases of short deliveries by the kerosene oil dealers to the card holders have been detected during checking by the enforcement staff of weights and Measures in Delhi.

Complaints regarding non-distribution of imported edible oil from Fair Price Shops

8561. SHRI BHATAAM SRIRAMA MURTY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether imported edible oil is being issued to the fair price shop at a concessional price for issue to the consumers in Delhi and other places;

(b) if so, whether Government have received complaints regarding non-distribution of imported edible oil from fair price shops; and

(c) if so, the action taken by Government to strengthen its inspection and